



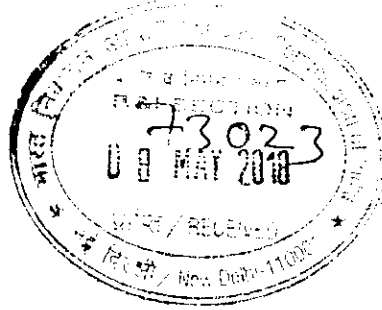
OFFICE OF THE
NAGA PEOPLE'S FRONT
CENTRAL HQ, KOHIMA

Ph. No. 0370- 2806251
Fax No. 0370- 2242320

Ref. No.

Date

WS (SK)



Date: 08/05/2018

To,
The Under Secretary
Election Commission of India
Nirvachan Sadan, Ashoka Road
New Delhi - 110001


Subject: - Furnishing of Statement of Election Expenditure by Political Parties for the General Election to the Legislative Assemble of NAGALAND 2018.

Dear Sir,

With due respect and humble submission and condoning the delay in submission of above quoted subject matter, we would like to submit that so far the 13th Nagaland Legislative Assembly Election 2018 is concerned the necessary statement in the prescribed format (also in soft copies) as stipulated in the instructions on Expenditure Monitoring in Election issued by the Election Commission of India, is enclosed for your necessary records.

Kindly acknowledge receipt.

Regards,


(K.G. KENYE)
08/05/2018
Secretary General & M.P (R.S)
Naga People's Front



**STATEMENT OF ELECTION EXPENDITURE OF POLITICAL PARTY IN ELECTION TO
NAGALAND LEGISLATIVE ASSEMBLY GENERAL ELECTIONS-2018**
(from the date of announcement of election till the date of completion of election)

1. Name of the Political Party : **Naga People's Front.**
 2. Election to the Legislative Assembly of State : **Nagaland**
 3. Date of announcement of election : **18.01.2018**
 4. Date of completion of election : **27th February, 2018.**

PART-A

5. Details of Election Expenditure incurred/authorized at Party Central Headquarters:

5.1	a. Opening balance of Party Fund at Party Central Headquarters	
	Description	Amount
	(i) Cash in hand	1,21,556.80
	(ii) Bank Balance Bank of Baroda, Kohima Main Branch	4,36,034.75
	Total	5,57,591.55

5.2	a. Gross receipts of Party Central Headquarters from all sources from the announcement of election to the date of completion of election	
	Description	Amount
	(i) Cash	35,91,000.00
	(ii) Cheque or Draft etc.	NIL
	(iii) In kind (Received complimentary goods or service from any person/entity) (Please mention notional value of such item-goods or services such as helicopter services etc. received as complimentary from any person/ entity)	NIL
	Total	35,91,000.00

5.3	a. Gross Expenditure incurred / authorized by Party Central Headquarters for General Party propaganda from the date of announcement of election to the date of completion of election (If more than one state are involved, then the state wise total expenses incurred by the Party Central Headquarters is to be given in Schedule-1)	
	Description of Gross expenditure by Party Central Headquarters	Amount
	(i) Cash	36,40,100.00
	(ii) Cheque or Draft etc.	nil
	(iii) Expenditure authorized, but remaining outstanding on date of completion of election	nil
	Total	36,40,100.00



5.3	b. Break up of expenditure for general party propaganda incurred /authorized by Party Central Headquarters	Amount
(i)	Travel Expenses of Star Campaigners as mentioned in explanation 1 of section 77 of R.P Act 1951. (Details to be enclosed in format given in Schedule-2)	18,88,000.00
(ii)	Travel expense of Leaders other than Star Campaigners. (Details to be enclosed in format given in Schedule-2A)	Nil
(iii)	Expense on Media Advertisement (print and electronic, bulk sms, cable, website and TV Channel etc.) on General Party propaganda. (Details to be enclosed in format given in Schedule-3)	16,52,350.00
(iv)	Expense on Publicity Materials including posters, banners, badges, stickers, arches, gates, cutouts, hoardings, flags etc for general party propaganda. (Details to be enclosed in format given in Schedule-4)	99,750.00
(v)	Expense on Public meeting/processions/Rally etc. for general party propaganda. (Details to be enclosed in format given in Schedule-5)	Nil
(vi)	Any other expense for General Party propaganda. (Details enclosed in format given in Schedule-6)	Nil
Total Expense on general party propaganda		36,40,100.00

5.4	a. Gross Expenditure incurred or authorized by Party Central Headquarters for the Candidate(s)	
	Description of Gross Expenditure by Party Central Headquarters	Amount
(i)	Total lump sum payment (s) to Candidate(s) of the party or other candidate (s) authorized/ incurred by Party Central Headquarters, either in cash or by Instruments like-cheque/ DD/PO/RTGS/Fund Transfer etc. (Details to be enclosed in format given in Schedule-7)	NIL
(ii)	Total Expense on Media Advertisement (print and electronic, bulk sms, cable, website, TV Channel etc.) for the candidate(s) with photo or name or attributable as election expenses of the candidate(s) . (Details to be enclosed in format given in Schedule-8)	NIL
(iii)	Total expense on Publicity Materials (like posters, banners, cut-outs, election materials etc.) with photo and/or name of the candidate(s). (Details to be enclosed in format given in Schedule-9)	NIL
(iv)	Total Expense (other than general party propaganda) on public meetings/processions etc. (barricades/audio etc/hired vehicles for the audience/supporter) at the rally of Star Campaigners or other leaders with candidate(s). (Details to be enclosed in format given in Schedule-10)	NIL
(v)	Any other expense for the candidate (s). (Details enclosed in format given in Schedule-11)	Nil
Total expense on candidate (s)		NIL



5.5	Total lump sum amount given by Party General Headquarters to State Unit(s) of the Party (including the districts and local units) to Other Party for election expenses (Please mention state wise amount). If political party makes payment (s) on more than one occasion then date wise details are to be mentioned.			
	Name of the State Unit of Party to which payment made/ Name of Other Political Party (if any)	Date (s) of payment	Cash, Cheq/DD etc. no.	Amount
	NIL	NIL	NIL	NIL
	Total			NIL

5.6	a. Closing Balance of Party Funds at Party Central Headquarters on the completion of election.	
	Description	Amount
	(i) Cash in hand	1,55,980.80
	(ii) Bank Balance Bank of Baroda Kohima Main Branch	36,034.75
	Total	1,92,015.55



PART-B

6. Details of Election Expenditure incurred/authorized by State Unit of the party or by state party headquarters including all district level and local units for the state of **Nagaland**.

- I. If political party incurs/ authorized election expenses in more than one state, the details for each state is to be given in separate sheet as per this pro-forma,
- II. The state political party having headquarters within the state shall submit reports in this pro-forma.

6.1	a. Opening balance of the State Unit (including district level units and local units)	
	Description	Amount
	(i) Cash in hand	0
	(ii) Bank Balance	0
	Total	0

6.2	a. Gross receipts from all sources from the date of announcement of election to the date of completion of election by state unit including district level units and local units in the state.	
	Description	Amount
	(i) Cash	0
	(ii) Cheque or Draft etc.	0
	(iii) In kind (Received complimentary goods or service from any person/entity) (Please mention notional value of such item-goods or services such as helicopter services etc. received as complimentary from any person/ entity)	Nil
	Total	0

6.3	a. Gross Expenditure incurred / authorized by State Unit (including district level units and local units) for General Party propaganda (from the date of announcement of election to the date of completion of election)	
	Description of Gross expenditure by State Unit	Amount
	(i) Cash	0
	(ii) Cheque or Draft etc.	0
	(iii) Expenditure authorized, but remaining outstanding on date of completion of election	nil
	Total	0



6.3	b. Break up of expenditure for general party propaganda incurred by State Unit (including District level Units and local units)	Amount
	(vii) Travel Expenses on Star Campaigners incurred by state unit. (Details enclosed in format given in Schedule-12)	Nil
	(viii) Travel expense on other leaders by state unit. (Details enclosed in format given in Schedule-13)	0
	(ix) Expense on Media Advertisement (print and electronic, bulk sms, cable, website and TV Channel etc.) on General Party propaganda by state unit. (Details enclosed in format given in Schedule-14)	NIL
	(x) Expense on Publicity Materials including posters, banners, badges, stickers, arches, gates, cutouts, hoardings, flags etc for general party propaganda by state unit. (Details enclosed in format given in Schedule-15)	0
	(xi) Expense on Public meeting/processions/Rally etc. for general party propaganda by State Unit. (Details enclosed in format given in Schedule-16)	0
	(xii) Any other expense for General Party propaganda by State Unit. (Details enclosed in format given in Schedule-17)	0
	Total	0

6.4	a. Gross Expenditure incurred or authorized by State Unit for Candidate(s) including District level Units and local units attributable to candidate(s) (other than for general party propaganda).	Amount
	(vi) Total lump sum payment (s) to Candidate(s) of the party or other candidate (s) authorized/ incurred by State Unit, either in cash or by Instruments like-cheque/DD/PO/RTGS/Fund Transfer etc. (Details enclosed in format given in Schedule-18)	0
	(vii) Total Expense on Media Advertisement (print and electronic, bulk sms, cable, website, TV Channel etc.) for the candidate(s) with photo or name of candidate(s) by State Unit. (Details enclosed in format given in Schedule-19)	NIL
	(viii) Total expense on Publicity Materials (like posters, banners, cut-outs, election materials etc.) with photo and/or name of the candidate(s) by State Unit. (Details enclosed in format given in Schedule-20)	NIL
	(ix) Total Expense by State Unit (other than general party propaganda) on barricades/audio etc/hired vehicles for the audience/supporter at the rally of Star Campaigners with candidate(s). (Details enclosed in format given in Schedule-21)	NIL



(x)	Any other expense for the candidate (s) by State Unit. (Details enclosed in format given in Schedule-22)	NIL
Total expense on candidate (s)		0

6.5	Total lump sum amount given by State Unit of the Party (including the districts and local units) to Other Party(s) for election expenses. If political party makes payment (s) on more than one occasion then date wise details are to be mentioned.		
	Name of the State Unit of Party to which payment made/ Name of Other Political Party (if any)	Date (s) of payment	Cash, Cheq/DD etc. no.
			Amount
			NIL
	Total		NIL

6.6	a. Closing Balance of State Unit of the Party (including the districts and local units) on the completion of election.	
	Description	Amount
	(iii) Cash in hand	0.00
	(iv) Bank Balance	0
	Total	0



PART-C

7. Summary of Receipts and Expenditure incurred/authorized by the Political Party during election (from the date of announcement of election till completion of election) as mentioned in tables in Part – A and B

A	Name of the Party	Naga People's Front
B	Date(s) of Poll	27.02.2018
C	Election to: (Mention the State names and Assembly/Lokshaba Constituency)	13 th Nagaland Legislative Assembly General Election 2018.
D	Opening Balance (for Party Central Headquarters and State/Dist./Local level units all included)	
	Description	Amount
	I.Cash in Hand[5.1a(i) + 6.1a(i) of all election related states]	121556.80
	II.Cash at bank [5.1a(ii) + 6.1a(ii) of all election related states]	436034.75
	III.Total of Opening Balance	557591.55
E	Gross receipts from date of announcement of election to the date of completion of election (both at Party Central Headquarters and State/Dist/Local Level Units)	
	Description	Amount
	I.Cash [5.2a(i) + 6.2a(i) of all states]	3591000.00
	II.Cash in Bank [5.2a(ii) + 6.2a(ii) of all states]	0.00
	III.In kind (or complementary receipts) [5.2a(iii) + 6.2a(iii) of all election related states]	0.00
	IV.Total receipt(s)	3591000.00
F	Gross Expenditure incurred/authorized for General Party Propaganda from the date of announcement of election to the date of completion of election (both Party Central Headquarters and state/Dist/Local Level units)	
	Description	Amount
	I.Cash or Cheque/DD etc. [5.3a(i) +6.3a(i) of all election related states]	3640100.00
	II.Cheque or Draft [5.3a(ii) + 6.3a(ii) of all election related states]	0.00
	III.Expenditure authorized, but remaining outstanding on date of completion of election [5.3a(iii) + 6.3a(iii) of all election related states]	0.00
	IV.Total Expenditure on general party propaganda	3640100.00



G	Gross Expenditure incurred by Political Party incurred/authorized for the Candidate(s) other than general party propaganda (both at Party Central Headquarters and state/Dist/Local level units)	
	Description	Amount
	I. Cash or Cheque/DD etc. payment to candidate(s) [5.4a(i) + 6.4a(i)]	0
	II. In Kind-	0
	a. Media Payments [5.4a(ii) + 6.4a(ii) of all election related states]	0
	b. Publicity Material [5.4a(iii) + 6.4a(iii) of all election related states]	0
	c. Public Meetings, processions etc. [5.4a(iv) + 6.4a(iv) of all election related states]	0
	d. Any other expenses [5.4a(v) + 6.4a(v) of all election related states]	0
	Total Expenditure on candidate(s)	0
H	Gross Total Expenditure for general party propaganda and for candidate(s) (Total of F(IV) + G(IV) above of this table)	
I	Closing Balance (for party Central Headquarters and state/Dist/Local Level units all included)	
	Description	Amount
	a. Cash in hand [5.6a(i) + 6.6a(i) of all election related states]	155980.80
	b. Bank Balance [5.6a(ii) + 6.6a(ii) of all election related states]	36034.75
	c. Total Closing Balance	192015.55



PART-D

Verification

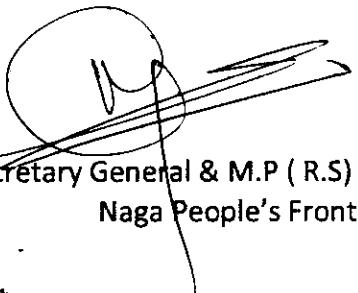
I, **Shri K G Kenye** do hereby verify and declare that the amount of election expenditure as furnished in the statement of election expenditure (Part A,B,D) includes all items of election expenditure incurred by the political party {Party Central Headquarters} in connection with the general elections to the **Nagaland Legislative Assembly – 2018** and nothing has been concealed or withheld /suppressed there from, and

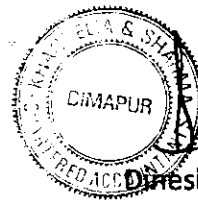
That the said statement of election expenditure, are true and correct account to the best of my knowledge and belief and no material fact has been concealed.


Date 08/05/2018

Counter signed by

Signature and Seal of Treasurer


Secretary General & M.P (R.S)
Naga People's Front




Dinesh Sharma (M.No.087827)
Partner
For Khandelia & Sharma
Chartered Accountants

NAGA PEOPLE'S FRONT
NAGALAND LEGISLATIVE ASSEMBLY GENERAL ELECTIONS-2018
Expenses by Party Central Headquarters

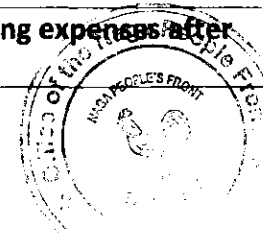
Schedule-1						
State wise break up of Gross Expenditure authorized/incurred by Party Central Headquarters for general party propaganda from the date of announcement of election to the date of completion of election.						
Sl.no	Name of the state	Cash	Cheque etc	Expenditure authorized but remaining outstanding on date of completion poll	Total	
1	NIL	NIL	NIL	NIL	NIL	
2	NIL	NIL	NIL	NIL	NIL	
3	NIL	NIL	NIL	NIL	NIL	
				Total	NIL	
Schedule -2						
Travel expenses of Star Campaigner(s) authorized/incurred by Party Central Headquarters						
Sl.No.	State and venue	Date of the meeting	Name of the star campaign	Mode of the travel (taxi,Helicopter ,Aircraft etc.)	Name of the payee in case of helicopter or Aircraft	Total Amount (including outstanding amt.)
1	Nagaland, Kohima- Peren Peren – Tening Tening - Dimapur	14-02-2018	Shri T.R Zeliang Dr. Shurhozelie Liezietsu Mr. Huska Yepthomi	Helicopter	East Air & Charter Service	221250.00
2	Nagaland Dimapur- Tuensang Tuensang- Noklak Noklak- Dimapur	15-02-2018	Shri T.R Zeliang Dr. Shurhozelie Liezietsu Mr. Apong Pongener Mr. Hotoshe	Helicopter	East Air & Charter Service	265500.00



3	Nagaland Dimapur-Kohima Kohima-Longleng Longleng-Shamator Shamator- Dimapur	16-02- 2018	Shri T.R Zeliang Dr. Shurhozelle Liezietsu Mr. Phushika Awomi Mr. Ato Liezietsu	Helicopter	East Air & Charter Service	339250.00
	Nagaland Dimapur- Mokokchung Mokokchung-Dimapur	17-02- 2018	Shri T.R Zeliang Dr. Shurhozelle Liezietsu Mr. Apong Pongener	Helicopter	East Air & Charter Service	177000.00
	Nagaland Dimapur-Kohima Kohima- Zunheboto Zunheboto- kohima Kohima-Dimapur	19-02- 2018	Dr. Shurhozelle Liezietsu Mr. Huska Yepthomi Mr. Hotoshe	Helicopter	East Air & Charter Service	236000.00
	Nagaland Dimapur- Mon Mon- Lungwa Lungwa- Aboi Aboi- Dimapur	20-02- 2018	Shri T.R Zeliang Dr. Shurhozelle Liezietsu Mr. Kruzakie Kelio Mr. Ato Liezietsu	Helicopter	East Air & Charter Service	398250.00
	Nagaland Dimapur- Kohima	21-02- 2018	Shri T.R Zeliang Mr. Apong Pongener	Helicopter	East Air & Charter Service	59000.00
	Nagaland Kohima-Wokha Wokha – Bhandari Bhandari- Dimapur	22-02- 2018	Shri T.R Zeliang Dr. Shurhozelle Liezietsu Mr. Pusazo Luruo	Helicopter	East Air & Charter Service	191750.00

Schedule -2A

Travel expenses of Other leader(s) incurred/Authorized by Party Central Headquarters (including expenses after announcement and before nomination)



Sl. NO	State and Venue	Date of the meeting	Name of the leader	Mode of the travel (taxi, Helicopter, Aircraft etc.)	Name of the payee in case of helicopter or Aircraft	Total Amount (including outstanding amt.)

Schedule - 3

Expense(s) on Media Advertisement (Print and electronic, bulk sms, cable, website and TV channel etc.) on General party Propaganda authorized/incurred by Party Central Headquarters

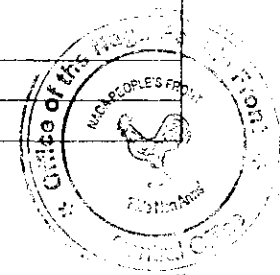
Sl.No	State	Name of the Payee	Name of Media (print/electronic/ cable tv etc.)	Date (of print/telecast/ sms)	Total Amount (including outstanding amt.)
1	Nagaland	Cash	Nagaland Post	20-02-2018 to 25-02-2018	569835.00
2	Nagaland	Cash	Eastern Mirror	20-02-2018 to 25-02-2018	376080.00
3	Nagaland	Cash	Tir Yimyim	20-02-2018 to 25-02-2018	124000.00
4	Nagaland	Cash	Nagaland Page	20-02-2018 to 25-02-2018	58275.00
5	Nagaland	Cash	The Morung Express	20-02-2018 to 25-02-2018	524160.00
				Total	1652350.00

Schedule-4

Expense(s) on Publicity materials including posters, banners, badges, stickers, arches, gates, cutouts, hoardings, flags etc for general party propaganda authorized/incurred by Party Central Headquarters.

Sl.No	State	No. and Name of the Assembly / party constituency	Details of the items	Total Amount (including outstanding amt.)
1	Nagaland		Banner, Manifesto etc	99750.00
			Total	99750.00

Schedule-5



Expense(s) on Public meetings/procession/Rally (like dais/audio/barricade/vehicles etc.) authorized/incurred by party central Headquarters

Sl.No	State and venue	Date of the meeting/procession/Rally	Details of the items	Total Amount (including outstanding amt.)

Schedule – 6

Any Other expense(s) for General Party propaganda authorized/incurred by party central Headquarters

Sl.No	State	Purpose	Date	Details	Total Amount (including outstanding amt.)

Schedule – 7

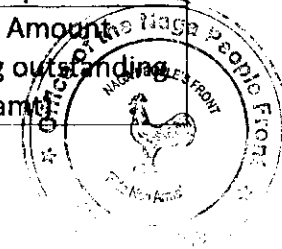
Total lump sum payment(s) to Candidate (s) of the party or candidate(s) if, any authorized/incurred by party Central Headquarters, either in cash or by instruments like cheque/DD/PO/RTGS Fund Transfer etc. If political party makes payment(s) to candidates on more than one occasion the date wise details are to be mentioned

Sl.No	Name of the State/ No. and Name of the Assembly/ Parl. Constituency.	Name of the Candidate and Name of Party.	Date(s) of Payment.	Cash Amount. (inRs.)	Cheq./DD no. etc. and Date.	Total Amount Paid

Schedule -8

Total Expense on Media Advertisement (print and electronics, bulk sms, cable, website, TV Channel etc.) for specific candidate(s) with photo or name of candidate or attributable to any candidate(s) authorized by party central Headquarters

Sl.No	State	Name of the Candidates	Name of media (print/electronic/ Sms Cable etc)	Date (of print	Total Amount (including outstanding amt.)



				/tele cast /sms	
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Schedule -9

Total expense on Publicity Materials (like posters, banners, election materials etc.) with photo and /or name of the candidate(s) or attributable to candidate(s) and authorized/ incurred by Party Central Headquarters

Sl.No	State/No/and name of the Assembly/Parl. Constituency	Name of the candidate(s)	Details of the item	Total Amount (including outstanding amt.)

Schedule – 10

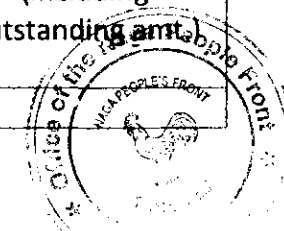
Total Expense incurred/ authorized by Party Central Headquarters (Other than general party propaganda) on Public meeting /processions etc (barricades/ audio etc. /hired vehicles for the audience/supporters at the rally of Star Campaigners or other leaders with candidate(s).

Sl.No	State and Venue	Name(s) of the Star Campaigner(s) and other leader(s)	Name of the candidate(s)	Date	Items of Expenditu re	Total Amount paid

Schedule – 11

Any other expense(s) for the candidate(s) authorized/ incurred by Party Central Headquarters

Sl. No.	State	No. and Name of the Assembly/ Parl. Constituency.	Name of the Candidate(s)	Details of the items	Total Amount (including outstanding amt.)



Schedule-12						
Travel Expenses on Star Campaigner (s) authorized/incurred by State/Distt./Local Units.						
Sl. No.	Venue	Date of the Meeting	Name(s) of the Star Campaigner (s)	Mode of Travel (Taxi, Helicopter, Aircraft etc.)	Name of the payee in case of Helicopter or Aircraft	Total Amount (including outstanding amt.)
				NIL	NIL	NIL
Total						NIL

Schedule-13						
Travel expenses of other leader(s) incurred/Authorized by State/Distt./Local Unit (including expenses after announcement and before nomination.						
Sl. No.	Venue	Date of the Meeting	Name of the Leader(s)	Mode of Travel (Taxi, Helicopter, Aircraft etc.)	Name of the payee in case of Helicopter or Aircraft	Total Amount (including outstanding amt.)
1						
2						
3						
4						
Total						



Schedule-14					
Expense(s) on Media Advertisement (print and electronics, bulk sms, cable, website and TV channel etc.) on General Party propaganda authorized/ incurred by State/Distt. / Local Units.					
Sl. No.	State	Name of the payee	Name of media (print/electronic/sms/cable TV channel etc.)	Date/s (of print/telecast/sms)	Total Amount (including outstanding amt.)
1					NIL
Total					NIL

Schedule-15				
Expense(s) on publicity Materials including posters, banners, badges, stickers, arches, gates, cutouts, hoardings, flags etc for general party propaganda authorized/ incurred by State/Distt./Local Units.				
Sl. No.	State	No. and Name of the Assembly/ Parl. Constituency	Details of the items	Total Amount (including outstanding amt.)
1				
Total				

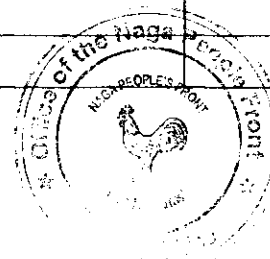
Schedule-16				
Expense(s) on Public meetings/procession/Rally (like dias/ audio/barricade/vehicles etc.) authorized/incurred by State/Distt./Local Units.				
Sl. No.	State and Venue	Date of the meeting/pro cession/Rally	Details of items	Total Amount (including outstanding amt.)
			a)	
			a)	



			a)	
			a)	
				Total

Schedule-17				
Any other expense(s) for General Party propaganda authorized incurred by State/Distt./Local Units.				
Sl. No.	State	Purpose/Details of the items	Date of expenditure	Total Amount (including outstanding amt.)
				Total

Schedule-18						
Total lump sum payment(s) of Candidate(s) of the party or other candidate(s) if, any authorized/ incurred by State/Distt./Local Units, either in cash or by Instruments like – cheque/ DD/PO/RTGS/ Fund Transfer etc. If State/Distt./Local Units makes payment(s) to candidate(s) on more than one occasion then date wise details are to be mentioned.						
Sl. No.	Name of the State/ No. and Name of the Assembly/ Parl. Constituency.	Name of the Candidate and Name of Party.	Date(s) of Payment.	Cash Amount. (in Rs.)	Cheq./DD no. etc. and Date.	Total Amount Paid
						Total



Schedule-19					
Total Expense on Media Advertisement (print and electronics, bulk sms, cable, website, TV Channel etc.) authorized incurred by State/Distt./Local Units for specific candidate(s) with photo or name of candidate or attributable to any candidate(s)					
Sl. No.	State	Name of the Candidate	Name of Media (print/electronics/sms/cable tv etc.)	Date/s (of print/telecast/s ms	Total Amount (including outstanding amt.)
	Nil	Nil	Nil	Nil	Nil
Total					Nil

Schedule-20					
Total expense on Publicity Materials (like posters, banners, election materials etc.) with photo and /or name of the candidate(s) or attributable to candidate(s) and authorized/ incurred by State/Distt./Local Units.					
Sl. No.	State	No. and Name of the Assembly/ Parl. Constituency.	Name of Candidate	Details of the item	Total Amount (including outstanding amt.)
	Nil	Nil	Nil	Nil	Nil
Total					Nil



Schedule-21						
Total Expense incurred/ authorized by State/Distt./Local Units (Other than general party propaganda) on Public meeting /processions etc (barricades/ audio etc. /hired vehicles for the audience/supporters at the rally of Star Campaigners or other leaders.						
Sl. No.	State and Venue	Date	Name (s) of the Star campaigner(s)	Name of the Candidate(s).	Details of items	Total Amount (including outstanding amt.)
NIL	NIL	Nil	Nil	Nil	Nil	Nil
Total						Nil

Schedule-22					
Any other expense(s) for the candidate(s) authorized/ incurred by State/Distt./Local Units.					
Sl. No.	State	No. and Name of the Assembly/ Parl. Constituency.	Name of the Candidate(s)	Details of the items	Total Amount (including outstanding amt.)
	NIL	NIL	NIL	NIL	NIL
Total					NIL

